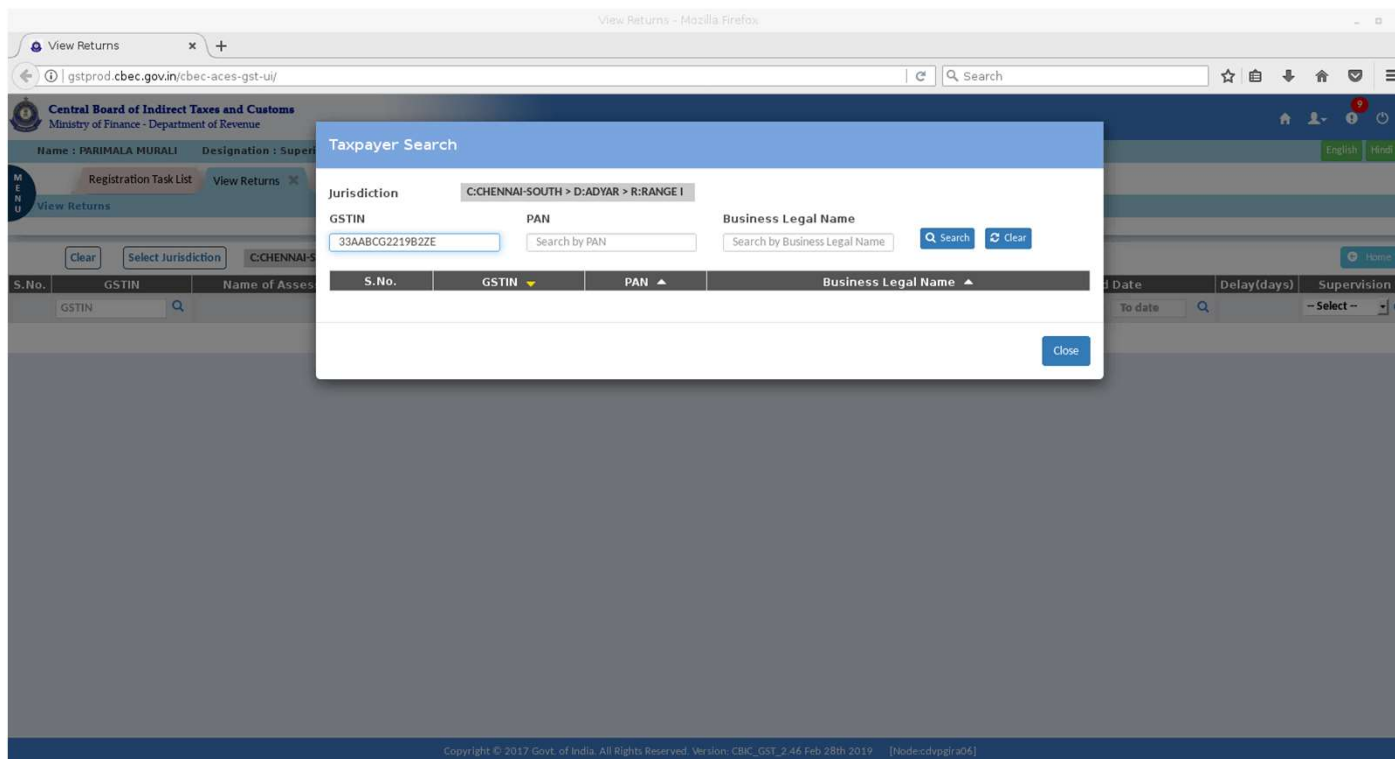


USER LOGS IN USING HIS CREDENTIALS AND CLICKS MENU, SELECT JURISDICTION, RETURNS, VIEW RETURNS, ENTERS THE GSTIN OF THE TAXPAYER, THE SCREEN IS DISPLAYED AS SHOWN BELOW



THE USER ENTERS THE SEARCH PARAMETRES OF THE GSTIN OF THE TAXPAYER AND THEN CLICK SEARCH BUTTON

The screenshot shows a web browser window with the URL `gstprod.cbec.gov.in/cbec-aces-gst-ui/`. The page title is "View Returns". The user is logged in as "Name : PARIMALA MURALI" with the designation "Super". The jurisdiction is set to "CCHENNAI-SOUTH > D:ADYAR > R:RANGE I".

The "Taxpayer Search" modal is open, displaying search criteria and results:

- Jurisdiction: CCHENNAI-SOUTH > D:ADYAR > R:RANGE I
- Search by GSTIN: 33AABCG2219B22E
- Search by PAN: AABCG2219B
- Search by Business Legal Name: GRANT INVESTRADE LIMITED

The search results table is as follows:

S.No.	GSTIN	PAN	Business Legal Name
1	33AABCG2219B22E	AABCG2219B	GRANT INVESTRADE LIMITED

Showing: 1 - 1 of 1 Records. Page: 1 of 1.

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ONCE THE SEARCH IS OVER, THE DETAILS OF THE TAX PAYER IS DISPLAYED AS BELOW

The screenshot shows the 'View Returns' page on the GST portal. The user is logged in as PARIMALA MURALI, Superintendent, with SSO ID 10005190. The jurisdiction is set to C:CHENNAI-SOUTH > D:ADYAR > R:RANGE 1. The search results table displays one record for GSTIN 33AABCG2219B2ZE, belonging to GRANT INVESTRADE LIMITED, with a GSTR-10 return type, normal registration, and a filed date of 02-01-2019. The page shows 1 of 1 records.

View Returns - Mozilla Firefox

gstprod.cbec.gov.in/cbec-aces-gst-ui/

Central Board of Indirect Taxes and Customs
Ministry of Finance - Department of Revenue

Name : PARIMALA MURALI Designation : Superintendent SSO ID : 10005190 DIRECTORATE GENERAL OF SYSTEMS DIRECTORATE OF SYSTEMS: DGS CHENNAI

Registration Task List View Returns

View Returns

Clear Select Jurisdiction C:CHENNAI-SOUTH > D:ADYAR > R:RANGE 1 Home

S.No.	GSTIN	Name of Assesse	Return Type	Registration Type	Jurisdiction	Return Period	Filed Date	Delay(days)	Supervision
1	33AABCG2219B2ZE	GRANT INVESTRADE LIMITED	GSTR-10	Normal	C:CHENNAI-SOUTH > D:ADYAR > R:RANGE 1		02-01-2019	0	State

Showing: 1 - 1 of 1 Records Page: 1 of 1

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THE USER CAN VIEW THE DETAILS OF INPUTS HELD IN STOCK

Mozilla Firefox

http://gstpr...ces-gst-ui/ x +

gstprod.cbec.gov.in/cbec-aces-gst-ui/ Search

Central Board of Indirect Taxes and Customs
Ministry of Finance - Department of Revenue

Name : PARIMALA MURALI Designation : Superintendent SSO ID : 10005190 DIRECTORATE GENERAL OF SYSTEMS DIRECTORATE OF SYSTEMS: DGS CHENNAI English Hindi

Registration Task List GSTR10 x

View Returns GSTR10

Form GSTR - 10

GSTIN: 33AABCG2219B2ZE Legal name: GRANT INVESTRADE LIMITED Trade Name, if any: GRANT INVESTRADE LIMITED Address for future correspondence:

Effective date of cancellation of registration: Ref. no. of cancellation order: Date of cancellation order:

Details of Inputs held in Stock Tax Payable and Paid Interest Payable & Paid [Download CA Certificate](#) [Download](#)

8. Details of inputs held in stock, inputs contained in semi-finished or finished goods held in stock, and capital goods/plant and machinery on which input tax credit is required to be reversed and paid back to Government

figures in Rupees (₹)

Sr. No.	Description	Value (As adjusted by debit/credit note)	Input tax credit/Tax payable (whichever is higher) (Rs.)			
			CGST	STGST/UTGST	IGST	Cess
Total			0	0	0	0
8 (a)	Inputs held in stock (where invoice is available)		0	0	0	0
8 (b)	Inputs contained in semi-finished or finished goods held in stock (where invoice is available)		0	0	0	0
8 (c)	Capital goods/plant and machinery held in stock		0	0	0	0
8 (d)	Inputs held in stock or inputs as contained in semi-finished /finished goods held in stock (where invoice is not available)		0	0	0	0

[NEXT](#)

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ON CLICKING ON TAX PAYABLE TAB THE TAXPAYABLE AND PAID IS DISPLAYED AS SHOWN BELOW

Central Board of Indirect Taxes and Customs
Ministry of Finance - Department of Revenue

Name : PARIMALA MURALI Designation : Superintendent SSO ID : 10005190 DIRECTORATE GENERAL OF SYSTEMS DIRECTORATE OF SYSTEMS: DGS CHENNAI

Registration Task List GSTR10

View Returns GSTR10

Form GSTR - 10

GSTIN: 33AABCG2219B2ZE
Legal name: GRANT INVESTRADE LIMITED
Trade Name, if any: GRANT INVESTRADE LIMITED
Address for future correspondence: [Empty]

Effective date of cancellation of registration: [Empty]
Ref. no. of cancellation order: [Empty]
Date of cancellation order: [Empty]

Details of Inputs held in Stock **Tax Payable and Paid** Interest Payable & Paid [Download CA Certificate](#) [Download](#)

9. Amount of tax payable and paid (based on Table 8) figures in Rupees (₹)

Sr. No.	Description	ITC reversible/Tax payable	Tax paid along with application for cancellation of registration (GST REG-16)	Balance tax payable	Amount paid through debit to electronic cash ledger	Amount paid through debit to electronic credit ledger			
						CGST	STGST/UTGST	IGST	Cess
1	CGST	0	0	0	0	0		0	
2	STGST/UTGST	0	0	0	0			0	0
3	IGST	0	0	0	0			0	0
4	Cess	0	0	0	0				0

PREVIOUS NEXT

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ON CLICKING THE INTEREST PAYABLE TAB INTEREST PAYABLE AND PAID IS DISPLAYED AS SHOWN BELOW

Central Board of Indirect Taxes and Customs
Ministry of Finance - Department of Revenue

Name : PARIMALA MURALI Designation : Superintendent SSO ID : 10005190 DIRECTORATE GENERAL OF SYSTEMS DIRECTORATE OF SYSTEMS: DGS CHENNAI

Registration Task List GSTR10

View Returns GSTR10

Form GSTR - 10

GSTIN: 33AABCG2219B2ZE
Legal name: GRANT INVESTRADE LIMITED
Trade Name, if any: GRANT INVESTRADE LIMITED
Address for future correspondence: [Empty]

Effective date of cancellation of registration: [Empty]
Ref. no. of cancellation order: [Empty]
Date of cancellation order: [Empty]

Details of Inputs held in Stock Tax Payable and Paid Interest Payable & Paid

Download CA Certificate Download

10. Interest, late fee payable and paid

figures in Rupees (₹)

Description	Amount Payable	Amount Paid
(i) Interest on account of		
(a) IGST	0	0
(b) CGST	0	0
(c) STGST/UTGST	0	0
(d) Cess	0	0
(ii) Late fee		
(a) CGST	300	300
(b) STGST/UTGST	300	300

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ON CLICKING THE DOWNLOAD BUTTON, THE USER CAN DOWNLOAD THE DETAILS AS EXCEL FILE AS BELOW

33AABCG2219B2ZE.xlsx (read-only) - OpenOffice Calc

File Edit View Insert Format Tools Data Window Help

Find

A1 = GSTIN

	A	B	C	D	E	F	G	H
1	GSTIN	33AABCG2219B2ZE						
2	Legal Name	GRANT INVESTRADE LIMITED						
3	Trade Name,if any	GRANT INVESTRADE LIMITED						
4	Address for future correspondence							
5	Effective date of cancellation of registration							
6	Reference number of cancellation order							
7	Date of cancellation order							
8								
9		Invoice/Bill of Entry	capital goods /plant and machinery	Unit Quantity Code (UQC)	Qty	Value (As adjusted by debit / credit note)	CGST	Inv
10	GSTIN	No. Date						
11								
12								
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